

Name of the Corporate Debtor: AJNARA INDIA LIMITED; Date of Commencement of CIRP: 20-09-2022; List of Creditors as on: 11-10-2022; Name of IP: Mr. Amarpal; Process Number: 1; Last 5 digit of registration number: 12411

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	2020	12899834955	1950	7117944272	51.10		70	510895624	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	7170781371	2	6798587084	48.80		0	372194287	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	16	44774450	16	611889	0.00		0	44162561	Annexure 4
5	Operational creditors (Workmen)	97	30533383	97	6034607	0.04		0	24498776	Annexure 5
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	48	968697509	48	7329733	0.05		0	961367776	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	25	84430544	0	0	0.00		0	84430544	Annexure 9
Total		2208	21199052212	2113	13930507585	100.00		532923175	1997549568	